

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-160/ND/2018

IN THE MATTER OF:

M/s Havells Global Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 230-232

Order delivered on 03.10.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Ms. Shewta Bharti, Mr. Jyoti Kr. Chaudhary, Ms. Swet,
Ms. Katyani, Advocate

For the Respondent/RoC

:

ORDER

Since one of the Member of this Tribunal is recusing in this matter, let the matter be placed before the Hon'ble President for appropriate directions in this regard on 04.10.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar